

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4617  
ANSWERED ON:23.04.2010  
SEXUAL EXPLOITATION OF WOMEN AND CHILDREN  
Vijayan Shri A.K.S.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) : whether the Union Government has launched a comprehensive scheme to address the sexual exploitation of women and children, cross border trafficking and the rescue and rehabilitation of victims;
- (b) : if so, the details thereof;
- (c) : whether the Union Government has collaborated with other countries to address this problem effectively; and
- (d) : if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Yes. Sir, the scheme of 'Ujjawala' was launched on 4th December 2007 by the Ministry of Women and Child Development. The Scheme has specific components for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration, & Repatriation of victims of trafficking for commercial sexual exploitation.

(c) & (d) : India has ratified the SAARC Convention on Preventing and Combating Trafficking in Women and Children and collaborates with all SAARC Countries to address this problem effectively. A draft Joint Plan of Action and Road Map have also been formulated in collaboration with the Govt. of Bangladesh for safe and quick repatriation of victims of trafficking.